

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON ~~15.12.2017~~
15.1.2018

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.218/BB/20 17	-	For hearing	441	Arvind Motors Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	B. ULLAS KIRANPAI ph: 9731599119	ARVIND MOTORS PVT. LTD.	<i>B. Ullas Pai</i>

ORDER

PCS for Petitioner is present. He has filed affidavit for correction of Section of Law as Section 209 of Companies Act, 1956 instead of Section 109 of Companies Act, 1956. Affidavit recorded. PCS has filed amended copy in pursuance to the order of this Tribunal on the affidavit of the Petitioner. List it for 25.01.2018.


Member (T)


Member (J)